## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 1/3/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Hurani Foil & prints put Ital

SECTION OF THE COMPANIES ACT/1 & B CODE: 398/397 of the Companies Act20/3

SI. NO.

Designation

Representation

Signature

1. 4. Shoshit Chanhan Adv. Petitiones

2.

## CP No. 113/ND/2013

Advocate, Shri Shobhit Chauhan for petitioner. He informed that despite serious efforts, settlement could not be materialized so far and possibility for the same is also remote.

Keeping in view and without loosing further time, the matter to be proceeded on merits. Hence, the case is fixed for hearing.

As per the previous proceeding, a report from the RoC, Kanpur has been filed and is available on record. Therefore, the parties are at liberty to offer their comments thereon, if any.

The matter be listed on 20th December, 2017

Date: 30/11/2017

Typed by Jvoti

(Stenographer)

H.P. Chaturvedi,

Member(Judicial)